

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.27 of 2013 in
DFR No. 1620 of 2012**

Dated : 24th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Bharat Sugar Mills & Anr.Appellant(s)

Versus

Bihar State Electricity Board & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Pankaj Bhagat

ORDER

The learned counsel for the Applicant is directed to file separate Appeals as against the Orders dated 29.06.2010 and 18.07.2012.

The Registry is directed to list this Appeal along with the Appeals to be filed by the learned counsel for the Applicant against the Orders dated 29.06.2010 and 18.07.2010 as soon as they are filed.

(Rakesh Nath)
Technical Member
ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson